

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 299 of 2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021**

Name of the Company:

Raj Kishan Saxena
V/s
Cadila Healthcare Ltd & Ors

Section:

59 of the Companies Act, 2013

ORDER

Learned Counsel Mr. Vaibhav Verma appeared for Petitioner.

Learned PCS Mr. Manoj Hurkat appeared for Respondent.

Learned PCA Mr. Malay Pandit appeared for Respondent no.4.


Pleadings are complete.

Matter to appear for further consideration on 20.04.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 8th day of March, 2021

Prakash


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**